2 dated 14th September, 1982 read with Item No. 5 of the Annexure thereto, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

MR. DEPUTY SPEAKER: The question is:

"That in pursuance of paragraph 3 of the Ministry of Education and Culture Resolution No. F. 1-1/80-PN. 2 dated 14th September, 1982 read with Item No. 5 of the Annexure thereto, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

The motion was adopted.

13.31 hrs.

The Lok Sabha then adjourned for Lunch till Thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after lunch at thirty-seven minutes past fourteen of the clock.

[MR. DEPUTY-SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

(i) SUPPLY OF MORE ELECTRICITY TO GUJARAT FROM NEIGHBOURING STATES

श्री मोती भाई आर चौधरी (मेहसाना): उपाध्यक्ष महोदय, आज सारा गुजरात अभूतपूर्व बिजली की कटौती से गुजर रहा है। इसकी दैनिक मांग 2100 मेगावाट है, जबकि इसे 900 मेघावाट मिल रहा है। उसी कारण से एक हजार के करीब हाई टेंशन पावर इस्तेमाल करने वाले उद्योग गृहों को 20 से 25 प्रतिशत की कटौती के साथ रात को बिजली मिलती है, जिससे हजारों कामगार बेकार हो गये हैं। दूसरे छोटे मोटे उद्योगों को 50 से ज्यादा प्रतिशत कटौती से गुजरना होता है।

इस साल मानसून की आखिरी बारिश न होने की वजह से सारे गुजरात में अकाल की स्थिति पैदा हो गई है और मानसून में पैदा होने वाली कुछ फसल एक बार का पानी न मिलने से तैयार हुई फसल भी नष्ट हो रही है। उसको बचाने के लिये किसानों को दिन में बिजली देने का आदेश दिया गया है। फिर भी किसानों को पूरे समय बिजली मिलती नहीं है, वह बार बार बन्द हो जाती है। वोल्टेज कम मिलती है, जिससे बिजली की मोटरें जल रही हैं। किसान खेत में जाकर बिना बिजली के बैठा रहता है और जलती फसल देखता रहता है। इससे गुस्से में आकर वे लोग जगह जगह रास्ता रोको आदि आन्दोलन छेड़ रहे हैं। कृषक के हाथ में डेरी उद्योग द्वारा हर रोज पैसा मिलता रहता है। लेकिन डेरी उद्योग में भी 50 प्रतिशत तक कटौती होने की वजह से किसानों का पूरा दूध डेरियां नहीं ले सकती हैं।

अतः मेरी केन्द्र सरकार से प्रार्थना है कि निम्न स्तर के कोयले की वजह से बार बार यंत्रों में खराबी पैदा होती है, तो उन्हें अच्छा कोयला समय पर मिलता रहे, ऐसा प्रावधान किया जाय। बी० एच० ई० एल की यंत्र सामग्री, जो बार-बार बिगड़ती रहती है, इससे भी ये पावर स्टेशन बन्द रहते हैं। अभी जो नये पावर स्टेशन बन रहे हैं, उनके लिये बाहर से अच्छे यंत्र मंगवाने की छूट होनी चाहिये। नैचरूल गैस गुजरात में मिलता है और

[श्री मोतीभाई आर० चौधरी]

नजदीक में बम्बई हाई से भी मिल सकता है । इस लिये गुजरात को गैस आधारित पावर स्टेशन बनाने की छूट देनी चाहिये । चूंकि बहुत दूरी के कारण समय पर कोयला नहीं मिल पाता, वह मसला भी गैस की वजह से हल हो सकेगा ।

गुजरात इलैक्ट्रिसिटी बोर्ड में भी भारी गड़बड़ी है, जिसकी वजह से भी बिजली अच्छी तरह से मिल नहीं पाती है । इस की भी जांच कराई जाय ।

(ii) NEED FOR SHORT AND LONG TERMS MEASURES TO SOLVE WATER SUPPLY PROBLEM OF MADRAS.

DR. A. KALANIDHI (Madras Central): I wish to raise the following matter of urgent public importance under Rule 377.

Against a normal supply of 50 gallons per head per day, only about 15 gallons of water is now being supplied to the people of Madras City. With the failure of the South West monsoon, and delay in the setting of the North East monsoon, reservoirs catering to the needs of the city of Madras have almost dried up. Against 2750 million cubic feet capacity, the Poondi reservoir, as on 4-10-82 is only having a capacity of 14.70 million cubic feet and Red Hills is having 1.98 million cubic feet against the full capacity of 2850 million cubic feet. Arrangements are under way to instal booster-pumps to tap the sub-soil water and to pump the stagnant water, which could not reach the off-take point. Filter point tube-well fitted with hand-pumps are also being erected wherever necessary. But, all these could not ensure adequate, clean, protected, drinking water, free from bacteria, fungus, etc. Exploiting the sub-soil water to a greater extent will lead to seepage of saline water. One tanker of drinking water to the City costs Rs. 160/- now, as against against Rs. 50/- a year ago. Even in the ex-ploitation of sub-soil water, heavy expenditure has to be incurred. The city is already in the grip of virus fever, cholera, typhoid, etc. and soon all epidemic diseases will engulf the City, if the minimum quantity of protected drinking water is not supplied to the people of Madras. If the Veeranam Project, prepared by the previous DMK Government was implemented in time, this chaos of water scarcity would not have arisen.

In the national interest I request the Central Government to study the situation at the right earnest and extend massive aid to the State Government through all the available ways and means, to find short-term and long-term solution for solving the drinking water scarcity in the Madras Metropolitan area, which I represent.

(iii) NEED TO START DAILY TRAIN SERVICE FROM NEW DELHI TO KERALA.

PROF. P. J. KURIEN (Mavelikara): Sir, the re-scheduling of Railway time table has resulted in a situation that there are no trains from Kerala to New Delhi for two days in a week. Previously the K.K. Express was running for two days and the Jayanthi Janata for the remaining five days, ensuring daily train from Kerala to New Delhi. Re-scheduling has increased the number of available seats, but deprived us of the benefit of having daily train from Kerala to New Delhi. This is causing much difficulties to a number of passengers who have to travel daily from Kerala to New Delhi and back. I therefore request the Railway Minister to examine this question and take the following steps:

The Jayanthi Janata which is running five days in a week from Cochin-Mangalore to Nizamuddin may be made a daily train running all the seven days in a week. I also request that for the convenience of the passengers of South Kerala, the Cochin-Nizamuddin Jayanthi Janata may be extended upto Trivandrum.

The Railway Minister is requested to take urgent decision in this matter.